

TATTVA VALUERS PRIVATE LIMITED - In Liquidation
(Liquidation Commencement date: 05.03.2024)


List of Stakeholders prepared under regulation 31(1) of IBBI (Liquidation Process) Regulations, 2016 as on 3rd May, 2024

List of Secured Financial Creditors

(In Rs)

Sl. No.	Name of the Creditor	Details of Claim Received		Details of Claim Admitted						Amount of Contingent Claim	Amount of any mutual dues, that may be set off	Amount of Claim Rejected	Amount of Claim Under Verification	Remarks, if any
		Date of First Receipt of Claim	Amount Claimed	Amount Admitted	Nature of Claim	Amount Covered by Security Interest	Whether Security Interest Relinquished	Details of Security Interest	Amount Covered by Guarantee					
1.	SREI Equipment Finance Ltd*	04/04/24	482,14,94,037	482,14,94,037	Financial Creditor-Secured	482,14,94,037	Yes	As per Form D dated 03/04/24	-	-	-	Nil	-	-

* Status of the Financial Creditor is subject to amendment/ modification/ deletion as applicable from time to time under respective sections/ provisions of IBC, 2016 and the regulations made thereunder and after receipt of pending documents from the Resolution Professional/Corporate Debtor/Financial Creditors.


PRATAP MUKHERJEE
INSOLVENCY PROFESSIONAL
 REGN NO: IBBI/IPA-001/IP-P-02515/2021-22/13851

PRATAP MUKHERJEE, Liquidator

Tattva Valuers Pvt Ltd

Registration No: IBBI/IPA-001/IP-P02515/2021-2022/13851

27/A, Bhattacharjee Para Road, Paschim Barisha, P.O. Thakurpukur, Kolkata -700063

AFA valid upto 20/10/2024

(M) – 96747 95648, Email: ibc.tattva@gmail.com

Date:- 3rd May, 2024, Place: Kolkata